

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/ 5430 /A.

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Joint Registrar,  
Gauhati High Court, Itanagar Bench,  
Naharlagun, Arunachal Pradesh.

Dated Guwahati, 30<sup>th</sup> October, 2021

Sub:- Casual leave .

Ref:- No.HC(IB)-IT/I/2008/(Vol-I) dated 28.10.2021.

Sir,

With reference to the above, I am directed to inform you that Shri Budi Habung, District & Sessions Judge, Pasighat, East Siang District, Arunachal Pradesh has been granted **casual leave for two days on 28.10.2021 and 29.10.2021.**

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo no. **NO.HC.VII-21/2008(Pt.)/** 5431<sup>5432</sup> /A. dtd. --- 30.10.2021  
Copy to:

1. Shri Budi Habung, District & Sessions Judge, Pasighat, East Siang District, Arunachal Pradesh, for information.
2. The Project Manager, Gauhat High Court, Guwahati.

  
**JT.REGISTRAR (VIGILANCE)**

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